

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
AHMEDABAD BENCH

**O.A.NO.** 395/92

~~**P.A.NO.**~~

DATE OF DECISION 26.8.98

Lingam Surendrakumar Petitioner

Mr. M.M. Xavier, Advocate for the Petitioner [s]  
Versus

The Union of India & Ors. Respondent s

Mr. R.M. Vin Advocate for the Respondent [s]

**CORAM**

The Hon'ble Mr. V. Ramakrishnan, Vice Chairman.

The Hon'ble Mr. P.C. Kannan, Judicial Member.

**JUDGMENT**

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ? ☒
- 2, To be referred to the Reporter or not ? ☒
- 3, Whether their Lordships wish to see the fair copy of the Judgment ? ☐
- 4, Whether it needs to be circulated to other Benches of the Tribunal ? ☒

Lingam Surendrakumar  
S/o. Shri Ramprasad Rao,  
Chargeman Grade A  
Bhavnagar Para Workshop  
Western Railway,  
Bhavnagar Para,  
Address:  
Block No. 11/21,  
Til-Malia,  
Vithalwadi, Bhavnagar.

.... Applicant.

(Advocate: Mr. M.M. Xavier)

versus

1. The Union of India  
Owning & Representing  
Western Railway through its  
General Manager,  
Churchgate, Bombay-20.
2. The Chief Workshop Manager,  
Ajmer Workshops,  
Western Railway, Ajmer.
3. Works Manager,  
Bhavnagar Group of Workshops,  
Western Railway, Bhavnagar Para.
4. Shri M.D. Deshpande,  
Changeman Grade A  
C/o. Shop Supdt.,  
Bhavnagar Para Workshop  
Western Railway, Bhavnagar Para.
5. Shri K.D. Parmar  
Chargeman Grade A  
Whitemental Shop  
C/o. Shop Supdt.  
Western Railway, Bhavnagar Para. ... Respondents.

(Advocate: Mr. R.M. Vin)

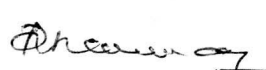
ORAL ORDER


O.A.No. 395/92

Date: 26.8.1998.

Per; Hon'ble Mr. V. Ramakrishnan, Vice Chairman.

Mr. Xavier seeks leave to withdraw the O.A.  
Leave granted. O.A. is disposed of as withdrawn.

  
(P.C. Kannan)  
Member (J)

  
(V. Ramakrishnan)  
Vice Chairman